

National Company Law Tribunal

Allahabad Bench

Contempt Application No 1/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.02.2017

NAME OF THE COMPANY: Amethi Hume Pipes Private Limited

SECTION OF THE COMPANIES ACT: U/S 425 of Companies Act,2013

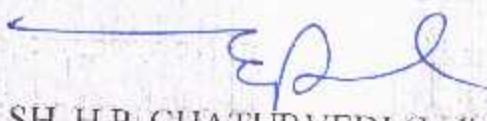
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Siddharth Singhal	Advocate	Petitioners	
2.				

Order dated 20.02.2017

Contempt Application No.1/ALD/2017 Amethi Hume Pipes
Private Limited

Shri Siddharth Singhal Advocate represents the petitioner in the present matter. The Registry of this Tribunal duly pointed out that the impugned order relates to be passed long back on 22.05.2009. Therefore, filing of the present petition involves question of limitation which is to be decided as preliminary issue. Learned Counsel for petitioner points out that the present application is filed mainly based on a latest order of the CLB dated 10.02.2015 wherein the respondents had given an undertaking to the Hon'ble CLB , to this kind that in no manner any hindrance in the management and control of the company by Smt. Abha Puri and Pradeep would be caused. However, such undertaking was not honoured and is not complied with. Be it may be so, the issue relates to the preliminary legal question of limitation. Therefore, a notice be issued to the respondent by the petitioner as well as by the Registry of this Tribunal for filing their appearance and their reply to the petition. The case is fixed for preliminary hearing on admissibility of this petition before this Bench including on limitation . List the matter on 20.03.2017.

*For appearance
of
Petitioner
on
20/02/2017*


SH. H.P. CHATURVEDI (Judicial Member)

Dated 20.02.2017